They are required to pay a small licence fee which is worked on a "no profit no loss" basis, and is intended to cover the cost of uniforms supplied and the cost of supervisory staff that may be appointed.

They enjoy security of tenure as long as their work is satisfactory.

They are also paid reasonable remuneration for any railway work they are required to undertake.

The foregoing is the general position that prevails, with the exception of certain stations at which the decasualisation scheme has not yet been implemented.

RADIOPHONE SERVICE

- 185. Dr. Ram Subhag Singh: Will the Minister of Communications be pleased to state:
- (a) the number of places where radio-phone service has been introduced; and
- (b) by what time Government expect to introduce this system in big cities of the country?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 43.

(b) The matter is under consideration.

CONTRIBUTORY HEALTH SCHEME

- 186. Th. Lakshman Singh Charak: Will the Minister of Health be pleased to state:
- (a) the number of doctors including lady doctors who have been appointed under the Contributory Health Scheme in each of the Centres;
- (b) the number of other staff, i.e. compounders, nurses, peons etc;
- (c) whether the present staff is sufficient to cope with the requirements of the patients;
- (d) whether the old system of reimbursement is still in force; and
- (e) if so, to what section or class of employees it is applicable?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). A statement showing the information required is placed on the table, of the House. [See Appendix I, annexure No. 62.]

- (c) For the present, yes.
- (d) and (e) The old system of reimbursement is applicable to all Central Government servants who reside outside the limits of the New Delhi Municipal Committee, the Delhi Municipal Committee, the Notified Area Committee, Civil Station, Southern New Delhi, Fort and Delhi Cantonment.

DIESEL RAIL-CARS

- 187. Shri Gidwani: Will the Minister of Railways be pleased to refer to the reply to starred question No. 1088 asked on the 17th September, 1954 and state:
- (a) whether there is any proposal to introduce Diesel rail-cars on metregauge Sections of Railways other than Northern Railway:
 - (b) if so, which are those Sections;
- (c) by what time this proposal will materialise; and
- (d) the amount sanctioned for this purpose during 1954-55?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, on the Southern Railway,

(b) Trichinopoly-Laigudi.

Trichinopoly — Pudukottah—Karaikudi, and Trichinopoly-Mayavaram, Sections.

- (c) Sometime in December, 1954.
- (d) Rs. 37,20,000 has been sanctioned for expenditure on 24 metre gauge rail cars.

GODOWNS

188. Shrif Magan Lai Bagdi: Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount allotted for the construction of Food Reserve Godowns under the Rive Year Plan;

- (b) the amount spent up to the 30th September, 1954;
- (c) the number of godowns constructed and the total capacity of these godowns;
- (d) whether it is a fact that the construction work has been very slow;and
 - (e) if so, the reasons therefor?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) In pursuance of plementation of the Scheme by the end the end of February, 1954 to maintain a Central Reserve of Foodgrains, a Scheme for construction of Reserve Godowns covering both surplus and deficit areas has been drawn up and an expenditure of Rs. 10 crores has been approved in principle for the implementation of the Scheme by the end of March, 1956.

- (b) Actual expenditure incurred upto 30th September, 1954 is negligible, as hardly any expenditure has been incurred in the initial stages of the implementation of the Scheme.
- (c) No godowns have yet been constructed under this Scheme and the total capacity of the godowns when constructed will be about 13 lacs tons.
- (d) The answer is in the negative. For the implementation of the Scheme for long term storage of foodgrains in the Central Reserve, Centres and sites have to be selected very carefully after getting necessary technical advice from competent authorities e.g. Central Public Works Department, State Governments and others and plans can be drawn up only after selection of sites is over. The progress of implementation of this Scheme in all its aspects viz. selection of sites, acquisition of the same. arrangements for supply materials is being closely watched and all possible efforts are made to complete construction at the earliest possible date within the target of the period ending March, 1956.
 - (e) Does not arise.

राजस्थान का रेगिस्तान

१८९ श्री एस० एन० वास: क्य। साध्य तथा कृषि मंत्री यह बताने की कृपा करेंगे:

- (क) क्या सरकार ने राजस्थान की मसभूमि में वृक्षारोपण के सम्बन्ध में सलाह देने के लिये खाद्य और कृषि संगठन के किसी विशेषज्ञ को नियुक्त किया है;
- (स) यदि हां, तो उस की नियुक्ति के निबन्धन और शर्तें क्या हैं : और
- (ग) उसने इस सम्बन्ध में कैसी सिफा-रिक्षें की हैं?

The Minister of Agriculture Dr. P. S. Deshmukh); (a) Yes.

- (b) He has been assigned to us by the F.A.O. for three months on the following terms and conditions:—
 - (i) Payment of local living costs
 ® Rs. 25 per day for the duration of his assignment;
 - (ii) exemption from payment of income-tax on local living costs;
 - (iii) assistance in finding living quarters upon inequests;
 - (iv) actual transportation charges while on official travel in India outside headquarters authorised by Government including initial travel from New Delhi to Jodhpur and back to New Delhi on return. He will be entitled to single air fare or first class railway fare plus actual taxi and incidental charges from residence to airport or railway station and back plus taxi fare not exceeding Rs. 20 per diem at places of halt outside headquarters.
 - (v) provision of adequate office facilities, office equipment and supplies, official communication charges including cost of telegrams, telephone calls on official business while on tour;
- (vi) provision of such technical and secretarial assistance, translator and interpreter services and related